

(c) and (d) Wherever additional information is required, extra time is taken.

Decongestion of National Capital

297. SHRI ANIL MADHAV DAVE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Central Government offices/agencies located in the National Capital Region (NCR); and

(b) the steps taken by Government for decongesting the National Capital?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The following offices of Ministry of Urban Development are located in NCR (outside Delhi):—

(i) Additional Director General (Trg.), CPWD, Ghaziabad.

(ii) Assistant Estate Manager, Faridabad.

(iii) Assistant Estate Manager, Ghaziabad.

(iv) Government of India Press, Faridabad.

(b) With a view to decongest the National Capital, the Union Cabinet in 1957 decided that no new office of the Central Government or Semi-Government should be established in Delhi nor an office of the Central Government functioning elsewhere be brought to Delhi without express approval of the Cabinet given on the recommendations of the Accommodation Advisory Committee. The said decision was reiterated in 1973. Further, the CCA in its various meeting identified 11 numbers of offices to be shifted outside Delhi. 5 of such Central Government offices and 4 other training colleges and institute have shifted to NCR viz. Ghaziabad, NPIDA and Faridabad.

Achievement of JNNURM

†298. SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the tenure of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) will end in the year 2011-12;

(b) if so, the details thereof;

(c) the details of the achievement of this Mission since its inception;

(d) the State-wise details of the funds allocated under this Mission and achievements thereof;

(e) whether any irregularity in the implementation of this Mission has come to light since its inception; and

†Original notice of the question was received in Hindi.